

on the 3rd April, 1967 extending the validity of the Trade Agreement upto the 31st December, 1967.

(b) The main features of the Agreement are as follows:

- (i) The Agreement provides that the Contracting Parties would accord, subject to their respective, import, export and foreign exchange regulations, necessary facilities for the import and export of commodities mentioned in the two lists attached to the Agreement. It is clarified that the lists are only indicative and not exhaustive. The two countries shall endeavour to develop trade in those goods also which are not mentioned in the lists.
- (ii) There is a provision for periodical consultation between the two Contracting Parties, whenever necessary, in order to facilitate the implementation of the Agreement.
- (iii) The Agreement provides for most favoured nation treatment to the ships of both the countries while entering, staying in or leaving the ports and waters of either country.

#### Visit of U.A.R. Steel Team

511. Shri M. Kampure:  
Shri Ramachandra Veerappa:  
Shri N. K. Saughi:  
Shri S. N. Malki:  
Shri S. C. Samanta:  
Shri Hukam Chand Kachwal:  
Shri Ebrahim Sulaiman Salt:

Will the Minister of Steel, Mines and Metals be pleased to state:

- (a) whether a U.A.R. Steel team visited India in April, 1967;
- (b) if so, the purpose of its visit to this country; and
- (c) the outcome thereof?

The Minister of Steel, Mines and Metals (Dr. Chenna Reddy): (a) Yes, Sir. A seven member UAR Steel Delegation headed by Mr. Nazih Ahmed Amin, Member of Parliament, visited India between 19th April, 1967 and 2nd May, 1967 at the invitation of the Government of India.

(b) The visit was designed to enable the members of the Delegation to acquaint themselves with the progress made by India in steel production and technology which is a field offering fruitful possibilities of mutual cooperation and assistance between India and U.A.R.

(c) The visit has opened up possibilities of collaboration between India and the UAR in the field of metallurgical and engineering industries. In particular, Government of India have promised all assistance for the development of the steel industry in UAR specially in regard to the training of technical personnel and the construction of projects.

#### Committee on Foreign Collaboration

512. Shri M. Kampure:  
Shri S. Supakar:  
Shri N. K. Laskar:  
Shri Ebrahim Sulaiman Salt:  
Shri Seshivan:  
Shri Ramachandra Veerappa:  
Shri N. K. Saughi:  
Shri Sidheshwar Prasad:  
Shri Y. A. Prasad:  
Shri A. K. Gopalan:  
Shri P. Ramaswami:

Will the Minister of Industrial Development and Company Affairs be pleased to state:

- (a) whether the Committee on foreign collaboration appointed by Government has submitted its report;
- (b) if so, the main recommendations thereof; and
- (c) the recommendations which are likely to be implemented soon?

The Minister of Industrial Development and Company Affairs (Shri